COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 217 OF 2014 & IA NO. 336 OF 2014

| Dated: | 28 st February 2018 | | | | |
|-------------|---|-----|---|-------|-------------------------------|
| Present: | Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member | | | | |
| | <u>er of:</u> a Vikas Nigam Ltd. Vs. ectricity Regulatory (| Con | nmission & Ors. | | Appellant(s) Respondent(s) |
| Counsel for | the Appellant(s) | : | Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran | | |
| Counsel for | the Respondent(s) | : | Ms. Suparna Srivastava for R | -1 | |
| | | | Mr. Hemant Sahai Ms. Meghana Aggarwal Ms. Devika Chowdhary for R- | 29 to | R-37 |
| | | | | | |

<u>ORDER</u>

List this matter for hearing on <u>01.03.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N. K. Patil) Judicial Member

pr/vt